

**IN THE HON'BLE HIGH COURT OF M.P., INDORE BENCH
ORIGINAL JURISDICTION**

**IN THE MATTER OF THE COMPANIES ACT, 1956 & THE COMPANIES ACT, 2013, AND
IN THE MATTER OF M/S. MAIKAAL FIBRES LTD. (IN-LIQN.)**

Company Petition No. 08/2005

e- AUCTION SALE NOTICE

Pursuant to the orders dated 13/04/2017 of the Hon'ble High Court of M.P. Indore Bench, e-Tenders are invited in respect of sale of the following assets/properties of the company (In-Liqn.) on "AS IS WHERE IS AND WHATSOEVER THERE IS BASIS" from the prospective buyers :-

Lot No. 1- Factory Land :- Freehold Industrial Land admeasuring 2.833 Hectares situated at Khasra No. 218/6 Patwari halka No. 6, Gram Panchayat Dongergaon, Khargone main road, Tehsil-Kasrawad, Dist. Khargone (M.P.),.

Lot No. 2- Building, Plant & Machineries & Plantation etc :- Guard Room, Weigh Bridge, Heaping area, Cotton Seed Hall, Gonniong Hall, Press Hall, Pala House, Finished Hall, Rest Hall, Toilet Block, Store, Office/staff Quarters, Open well pucca, UG WT, Septic Tank, Boundary wall etc., **Plant & Machineries** :- Double Roller Ginning Machine (supplier KK Engineering, Ahmedabad-10 nos., Seed screw Conveyor-1 no., Bale (baby) Press-1 No., pump and motor-1 No., Weigh Bridge-1 No., Electricals, Panel Board-1 and **Plantation-150 small & Big plants** etc.

The details of Reserve Price and EMD is as under:-

Lot Nos.	Description of Lots	Reserve Price (Amount in Lacs)	EMD (Amount in Lacs)
Lot No. 1	Land,	271.97 Lacs	41 Lacs
Lot No. 2	Building, Plant & Machineries and Plantation etc.	24.13 Lacs	3.6 Lacs

Note:-

Proposed Sale is for Khasra No. 218/6 only belongs to company (In-Liqn.), and not include Khasra No. 223 (0.223 Hectare).

- Inspection of the above assets/properties will be held on 05/05/2017 between 11:00 A.M. to 3:00 P.M. The tenderers should submit their online offer through the website <https://olmp.auctiontiger.net>. The Prospective buyer can have inspection of the said property i.e. Lot No. 1 (Land) & Lot No. 2 (Building, Plant & Machineries and Plantation etc.), to their satisfaction. During the said Inspection the official of this office alongwith the representative of the valuer-MPCON Ltd, will be available on the factory site to reply all queries, so as to avoid any confusion in future.
- The EMD amount (Interest free) should be deposited by way of NEFT/RTGS in the Bank account i.e. "e-Auction of Assets by the Official Liquidator", Current Account No. 0212002100247959, Punjab National Bank, Sittamata Bazar Branch, Indore, Branch Code-021200, RTGS/NEFT/IFS Code PUNB0021200. The last date for submission of online EMD is 12/05/2017 up to 3.30 P.M.
- The e-auction will be conducted through the website <https://olmp.auctiontiger.net> on 18/05/2017 between 1.00 P.M to 3.00 P.M. with auto time extension of 10 minutes each time if the bid is made in the Last minutes before close of e-auction till sale is concluded.
- This Sale is subject to confirmation by the Hon'ble High Court of M.P., Indore Bench.
- This e-auction Sale Notice be treated as notice to the secured creditors/unsecured creditors/contributories/ Central & State Government authorities/bodies and all other parties having interest in the matter of company (In-Liqn.).
- The other details of above e-auction along with terms and conditions of sale and site Map of land alongwith clarification of valuer in respect of Khasra No. 218/6 (land admeasuring 2.833 Hectare belongs to M/s. Maikaal Fibres Ltd (In-Liqn.), which is under sale and the adjacent land bearing Khasra No.223 admeasuring 0.223 Hectare which is not part of this sale, are available for reference in the website <https://olmp.auctiontiger.net>. The prospective buyer should also peruse the valuation report, inventory and breakup of valuation etc. in detail by visiting the office of the Official Liquidator, Indore on any working day from date of advertisement to date of Inspection as above and may also verify the relevant revenue records/ maps directly from the Revenue authorities, if they so required so as to fully satisfy themselves before participating in the proposed e-auction.

Sd/- (M.K. SAHU)

OFFICIAL LIQUIDATOR

HIGH COURT OF MADHYA PRADESH, INDORE
1ST FLOOR, OLD CIA BUILDING, OPP. GPO,
RESIDENCY AREA, INDORE (M.P.)

Date : 27/04/2017

Place : INDORE

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